

NOTICE

Date of Publication :22-Feb-2021 Last Date: 08-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 08-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201902793	MZM Legal Adv for Defendant	1253-2015 (9)	
2	U-201905631	Adv. Suresh Gole for Plaintiff	2025-2018 (9)	
3	U-201908391	Mr. Rajendra R. Navale (Defendant)	514-2016-EXE.APPLN. (9)	
4	U-202002484	Eventa A. Gonsalves Adv. for Plaintiff	2318-2012 (5)	
5	U-202002861	P. D. Gandhi & Associates Adv. for Plaintiff	2397-2017 (5)	
6	U-202003335	sahil mahajan	6259-2007 (28)	
7	U-202003375	Ashwin Ankhad & associates	450-2017-EXE.APPLN. (28)	
8	U-202003420	Krishagopal Tripathi	1313-2018-SUMMARY SUIT (28)	
9	U-202003421	Krishagopal Tripathi	1313-2018-SUMMARY SUIT (28)	
10	U-202003661	Adv Dinesh Gupta	4397-2005 (28)	
11	U-202003881	Rekha Mehta	2664-2018 (9)	
12	U-202003947	Ashwin Ankhad & associates	6456-2020-STAMP NO. (5)	
13	U-202100006	Sayyad H Patel	6180-2020-STAMP NO. (5)	
14	U-202100066	Sunil S. Ghalsasi	4548-2009 (Record Dept.)	
15	U-202100747	Adv Haresh Shivdasani	85-2018-EXE.APPLN. (Regr's. Court)	

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16	U-202100758	M/s. Crawford Bayley & Co.	1806-2016 (5)	
17	U-202100786	Vijay Ambalal Solanki	210-2018-SUMMARY SUIT (Exe. Dept.)	
18	U-202100881	Mr. Mehul Rathod Adv. for Plaintiff	1359-2021-STAMP NO. (5)	
19	U-202100888	Arun Sapkal & Co.	40-2021 (6)	
20	U-202100899	Madhavi Raibaykar	1335-2011 (5)	
21	U-202100900	Adv. A. G. Pandit	1363-2017 (5)	
22	U-202100907	Adv. Kezer Kharwala	6199-1999 (Record Dept.)	
23	U-202100908	Nilesh Masurkar	493-2021 (6)	
24	U-202100909	Nilesh Masurkar	492-2021 (6)	
25	U-202100921	Maruli Ramchandra Toraskar	2810-2009 (Record Dept.)	
26	U-202100937	Sumandevi Yadav	447-2015 (9)	
27	O-201802258	Consulta Juris adv for Plaintiff	3250-2012 (33)	
28	O-202001290	Auroma Law	352-2016 (28)	
29	O-202001291	Auroma Law	351-2016 (28)	
30	O-202100286	Mary Ferandas	25-2020-MISC.APPLN.- CIV (19)	

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31	O-202100308	Ieecha Pokale	9207-1995 ( 14 )	
32	O-202100319	Joseph Fernandes	100-1991 ( 6 )	
33	O-202100321	L R & Associates	27-2021 ( 12 )	
34	O-202100322	L R & Associates	27-2021 ( 12 )	
35	O-202100324	Ivor Peter D'cruz	81-1987 ( 9 )	